

L.I.C. Loan for Housing Schemes in Orissa

**5435. Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:
Shri Mohan Nayak:**

Will the Minister of **Works, Housing and Urban Development** be pleased to state:

(a) the amount advanced by the Life Insurance Corporation for the Low and Middle Income Housing Schemes in Orissa during 1964-65 and 1965-66; respectively; and

(b) the amount utilised by the State Government for this purpose during the above period?

The Minister of Works, Housing and Urban Development (Shri Mehr Chand Khanna): (a)

Low Income Group Housing Scheme—Nil in both the years.

Middle Income Group Housing Scheme—Rs. 20 lakhs in 1964-65 and Rs. 13 lakhs in 1965-66.

Total Rs. 33 lakhs.

(b) About Rs. 31.45 lakhs.

Contraceptives

**5436. Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:**

Will the Minister of **Health and Family Planning** be pleased to state:

(a) whether the Orissa Government have asked for any financial help recently for the purchase of contraceptives for distribution among the people in that State; and

(b) if so, the action taken thereon?

The Deputy Minister in the Ministry of Health and Family Planning (Shri B. S. Murthy): (a) and (b). No. The entire cost on contraceptives is borne by the Government of India.

Supply of Drinking Water to Scarcity Areas in Orissa

**5437. Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:
Shri Mohan Nayak:**

Will the Minister of **Health and Family Planning** be pleased to state:

(a) whether the Government of Orissa approached the Central Government for financial assistance recently, for supply of drinking water to scarcity areas affected by drought and failure of crops;

(b) if so, the nature thereof; and

(c) the decision taken by Government on their request?

The Deputy Minister in the Ministry of Health and Family Planning (Shri B. S. Murthy): (a) Yes.

(b) The Government of Orissa requested the Ministry of Finance (Department of Coordination) for an ad hoc grant of Rs. 2 crores and an ad hoc loan of Rs. 1 crore. They also requested the Ministry of Health for an ad hoc grant of Rs. 50 lakhs.

(c) A loan of Rs. 45 lakhs was sanctioned to the Government of Orissa in February, 1966 towards drought relief expenditure. Their further requests are being examined by the Government of India.

Industrial Loans to Scheduled Castes and Scheduled Tribes in Punjab

**5438. Shri Daljit Singh:
Shri D. D. Puri:**

Will the Minister of **Planning and Social Welfare** be pleased to state:

(a) the total amount of industrial loans distributed to the Scheduled Castes and Scheduled Tribes in Punjab during 1965-66 and 1966-67 so far;

(b) whether there are any industries commissioned in Punjab as a result of disbursement of these loans.

(c) if so, the names of such industries; and

(d) whether there is any machinery to check up the utilisation of such amounts?

The Deputy Minister in the Department of Social Welfare (Shrimati Chandrasekhar): (a) to (d). The information has been called for from the State Government and will be laid on the Table of the House as soon as it is received from them.